

**GOVERNMENT OF INDIA  
MINISTRY OF EDUCATION  
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY**

**LOK SABHA  
UNSTARRED QUESTION NO. 1243  
TO BE ANSWERED ON 19<sup>th</sup> September, 2020**

Standard of Education in Government Schools

†1243. SHRI DHARAMBIR SINGH:

Will the Minister of EDUCATION be pleased to state:

(a) whether the Government is aware that the standard of school education in Government schools has been deteriorating day by day;

(b) if so, the effective steps taken/to be taken by the Government to improve the education standard in Government schools and if so, the details thereof;

(c) whether the Government proposes to work out any plan to impart compulsory school education to the children of all officers/MLAs/MPs and ministers in Government schools and if so, the details thereof;

(d) if not, whether the Government proposes to take any concrete steps to improve the standard of school education and if so, the details thereof; and

(e) the number of posts of teachers that are vacant across the country and the time by which these are likely to be filled up, State-wise with particular reference to Haryana?

**ANSWER**

**MINISTER OF EDUCATION**

**(SHRI RAMESH POKHRIYAL 'NISHANK')**

(a) to (d): Standard of education is a comprehensive term that includes learners, teachers, teaching learning process, learning environment, curriculum, pedagogy, learning outcomes, assessment, etc. To take cognizance of this, Government of India launched Samagra Shiksha - an Integrated Scheme for school education, w.e.f. 2018-19, as an overarching programme for the school education sector extending from pre-school to class XII and aims to ensure inclusive and equitable quality education at all levels of school education.

Samagra Shiksha focuses on improvement in quality of education by providing support for different interventions like in-service training of teachers and school heads, conduct of achievement surveys at state and national level, composite school grant to every school for providing a conducive learning environment, grants for library, sports and physical activities, support for Rashtriya Avishkar Abhiyan, ICT and digital initiatives, School Leadership development programme, remedial

teaching for academically weaker students, support for Padhe Bharat Badhe Bharat, etc.

Further, in order to improve the education standard, the Government has taken several steps:-

1. Central RTE Rules have been amended on 20th February, 2017 to include reference on class-wise, subject-wise Learning Outcomes at Elementary level.
2. National Achievement Survey (NAS) is conducted to enable States/UTs to identify gaps in learning outcomes.
3. A 70 indicator based matrix Performance Grading Index (PGI) has been developed to grade the States/UTs.
4. **NISHTHA (National Initiative for School Heads and Teachers Holistic Advancement)**, an Integrated Teacher Training Programme has been introduced.
5. It has been decided to participate in the Programme for International Students Assessment (PISA) to be conducted by the Organization for Economic Cooperation and Development (OECD) in 2022, which is a competency based assessment.
6. Learning Outcomes for Secondary level have been notified.

Also, **the National Education Policy, 2020** focuses on improving the quality of education through various measures such as introduction of New pedagogical and curricular structure, Early Childhood Care and Education, Foundational Literacy and Numeracy and Transforming Assessment for Student Development, Experiential and Competency based Learning etc.

Further, Education is under Concurrent List of the constitution; therefore, most of the schools and their regulation are under the jurisdiction of respective State Governments and UTs.

(e): The recruitment of teachers is a continuous process and the vacancies keep arising due to retirement and additional requirements on account of enhanced students' strength. Education is in the concurrent list of the Constitution. The recruitment, service conditions and deployment of teachers come under the purview of the concerned State/UT Government. However, Ministry of Education has been requesting all the State and UT Governments for filling-up the vacant posts of teachers and their rational deployment through advisories/review meetings etc. The state-wise vacancies of teachers for the year 2020-21 are at **Annexure**.

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## Annexure

ANNEXURE REFERRED TO IN REPLY TO PART (e) OF LOK SABHA UNSTARRED QUESTION NO. 1243 TO BE ANSWERED ON 19.09.2020 ASKED BY SHRI DHARAMBIR SINGH REGARDING STANDARD OF EDUCATION IN GOVERNMENT SCHOOLS

### Status of vacant posts of teachers in Government Schools- (2020-21)

Sl. No	Particular	Sanctioned Post	Vacant Post
1.	Andaman And Nicobar Islands	4295	773
2.	Andhra Pradesh	246552	34888
3.	Arunachal Pradesh	17498	556
4.	Assam	254262	13247
5.	Bihar	688157	275255
6.	Chandigarh	5797	872
7.	Chhattisgarh	238561	51830
8.	DNH & DD	3239	488
9.	Delhi	83880	9663
10.	Goa	2853	569
11.	Gujarat	221581	5830
12.	Haryana	106263	10349
13.	Himachal Pradesh	71069	5386
14.	Jammu And Kashmir	131319	21806
15.	Jharkhand	238708	95897
16.	Karnataka	228887	32644
17.	Kerala	66762	1926
18.	Ladakh	6135	188
19.	Lakshadweep	821	83
20.	Madhya Pradesh	469644	91972
21.	Maharashtra	336736	2892
22.	Manipur	19611	2560
23.	Meghalaya	21206	877
24.	Mizoram	11307	0
25.	Nagaland	19879	546
26.	Odisha	268486	10877
27.	Puducherry	5315	1256
28.	Punjab	131897	3017
29.	Rajasthan	408572	47666
30.	Sikkim	9273	5334
31.	Tamil Nadu	220714	3298
32.	Telangana	140902	17900
33.	Tripura	37457	1373
34.	Uttar Pradesh	752839	217481
35.	Uttarakhand	76576	18620
36.	West Bengal	637414	72220
<b>Grand Total</b>		<b>6184467</b>	<b>1060139</b>

Source: Information provided by the States & UTs in AWP 2020-21.